

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 31-05-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER** : IA(IBC)/1784/(CHE)/2023 in IA/264/IB/2020  
**PETITION NUMBER** : CP/885/IB/2018  
**NAME OF THE APPLICANT** : K.Sivalingam (Liquidator) of  
M/s. MPL Cars Pvt Ltd  
**NAME OF THE RESPONDENT(S)** : Sundaram Home Finance Ltd  
**UNDER SECTION** : Sec 60(5) of IBC, r/w Reg 38(1) of IBBI,  
r/w Rule 11 of NCLT,2016  
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**ORDER**

On Perusal of records, it is observed that the Counsel for the Respondent has not filed vakalathnama.

Counsel for the Respondent is directed to file his vakalathnama in 3 days.

Post the Application for hearing on **14.06.2024**.

-Sd-  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

-Sd-  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk